

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:844

ANSWERED ON:06.03.2002

DECLARATION OF SECURITY SENSITIVE AREA IN GUJARAT

JAYABEN B. THAKKAR

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the government have declared Gujarat coast as security sensitive area in clause-13 of the guidelines for setting up of submarine cable landing station for international gateways of internet;
- (b) if so, whether the Government of Gujarat had requested the Government for review of the Guidelines;
- (c) if so, the reasons forwarded by the Gujarat Government for the same;
- (d) the reaction of the Union Government thereto; and
- (e) the time by which the union Government propose to declare Gujarat coast as permissible zone for setting up Submarine Cable Landing Stations for International gateways for Internet?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

(a) Yes, Sir.

(b) Yes, Sir.

(c) Government of Gujarat feels that in the interest of economic development of Gujarat the restriction on setting up of submarine cable landing stations in coastal areas of Gujarat be removed.

(d) & (e): The Union Government would take a decision on the matter at an appropriate time.